

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3249**

TO BE ANSWERED ON THE 07TH AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)

DEATH OF SECURITY PERSONNEL

**3249. SHRI S.P. MUDDAHANUME GOWDA:
SHRI B.V. NAIK:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of security personnel who have died in the line of duty during each of the last three years;

(b) the compensation given to the families of security personnel who died in this regard;

(c) the details of the numbers of cases where family of security personnel who died in the line of duty have not yet received compensation from the Government during the said period;

(d) the reaction of the Government thereto; and

(e) the number of such cases wherein Government job has been provided to a family member of the said personnel during the said period?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): As per information received from Central Armed Police Forces (CAPFs) and Assam Rifles (AR) the number of force personnel killed in action during the last three years viz. 2015, 2016 and 2017 are as under:-

Forces	Number of personnel killed in action during last three years.			
	2015	2016	2017	Total
BSF	62	58	47	167
SSB	16	15	17	48
CRPF	09	42	52	103
CISF	00	01	01	02
ITBP	15	10	15	40
Assam Rifles	18	09	08	35
Total				395

(b) Central ex- gratia compensation as per Department Pension and Pensioner's Welfare (DoP&PW) rules is paid to Next of Kins (NoKs) of CAPFs and AR personnel who die in performance of their *bona fide* official duties as under:-

Circumstances	Amount
Death occurring due to accidents in course of performance of duties.	25 lakh
Death in the course of performance of duties attributed to acts of violence by terrorists, anti social elements etc.	25 lakh
Death occurring in border skirmishes and action against militants, terrorists, extremists, sea pirates.	35 lakh
Death occurring while on duty in the specified high altitude, unaccessible border posts, etc. on account of natural disasters, extreme weather conditions.	35 lakh
Death occurring during enemy action in war or such war like engagements, which are specifically notified by Ministry of Defence and death occurring during evacuation of Indian Nationals from a war-torn zone in foreign country.	45 lakh

Many States/UTs also have provision to pay compensation/assistance to NoKs as per their rules. In addition, all service benefits viz, Death cum Retirement Gratuity, Leave Encashment, Central Government Employees Group Insurance Scheme, Force Benevolent Fund and Personal Accidental Insurance and such other benefits at force level are also admissible.

(c) & (d): Forces have reported that 05 cases are under process for want of succession certificates and other requisite documents as per rules for the period 2015 to 2017.

(e): Forces have reported that in 18 cases, compassionate appointments were given during the said period.
